

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 17 of 2014 & IA-23 of 2014,
Appeal No. 18 of 2014 & IA-24, IA-147 & IA-210 of 2014,
Appeal No. 33 of 2014 & IA-51 of 2014,
Appeal No. 328 of 2013 & IA-432 of 2013,
Appeal No. 263 of 2013 & IA-353 of 2013 and
Appeal No. 293 of 2013 & IA-390 of 2013**

Dated : 9th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 17 of 2014 & IA-23 of 2014

**Maithan Alloys Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

Appeal No. 18 of 2014 & IA-24, IA-147 & IA-210 of 2014

**Jai Balaji Industries Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Sushant Kr. Sarkar
Ms. Tulika Mukherjee
(for Intervener)

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Appeal No. 33 of 2014 & IA-51 of 2014,

Impex Ferro Tech Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : None

Appeal No. 328 of 2013 & IA-432 of 2013,

Shyam Ferro Alloys Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 263 of 2013 & IA-353 of 2013 and
Appeal No. 293 of 2013 & IA-390 of 2013

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **16th July, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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